

HISTORY

District Courts, Faridabad came into existence on 08.12.1980 with Shri A.P.Chaudhary as first District & Sessions Judge, Faridabad. It is situated in Sector 12, Faridabad and is at a mile distance from National Highway. From initial strength of 50-55 members, the District Bar Association has also grown in strength and presently there are more than 3000 Advocates enrolled as members of District Bar Association.

ESTABLISHMENT OF FAMILY COURT

Family Court, Faridabad came into existence on 08.11.2007 vide Govt. of Haryana Notification no. S. O. 92/CA/1984/S. 3/2007.

OFFICERS POSTED IN FAMILY COURT

S.No.	Name	UID No.	Designation	Station	Charge Assuming	Charge Relinquishing
1	Mrs. Sneh Prasher	HR0004	Addl. D&SJ	Faridabad	25-09-2009	01-10-2009
2	Sh.R.S. Behmani	HR0000	Addl. D&SJ	Faridabad	30-09-2009	31-03-2010
3	Sh. Surya Partap Singh	HR0048	Addl. D&SJ	Faridabad	06-04-2010	07-10-2010
4	Sh. Sudesh Kumar Sharma	HR0058	Addl. D&SJ	Faridabad	20-10-2010	31-03-2014
5	Ms.Ranjana Aggarwal	HR0123	Addl. D&SJ	Faridabad	02-04-2014	25-04-2017
6	Dr.Sarita Gupta	HR0034	District & Sessions Judge	Faridabad	12-04-2016	01-05-2018
7	Dr.Daya Nand Bhardwaj	HR0100	Addl. D&SJ	Faridabad	04-11-2016	25-04-2017
8	Sh. Sartaj Baswana	HR0487	Addl. D&SJ	Faridabad	26-04-2017	09-12-2019
9	Sh. Anil Kumar	HR0495	Addl. D&SJ	Faridabad	26-04-2017	11-05-2017
10	Sh. Jagjit Singh	HR0090	Addl. D&SJ	Faridabad	12-05-2017	Till Date
11	Ms.Kumud Gugnani	HR0170	Addl. D&SJ	Faridabad	09-12-2019	Till Date

**PENDENCY
(As on 1ST JANUARY 2020)**

Sr.No.	Category	Total Pendency/Closing Balance	Total Unit
Civil Case			
1	APPLICATION	81	81
2	CIVIL SUIT	94	564
3	CONTEMPT PETITION (CP)	8	24
4	EXECUTION	405	810
5	GARDIANS & WARD ACT (GW)	168	422
6	HINDU MARRIAGE ACT (HMA)	2000	10000
7	DIVORCE AND MATRIMONIAL CASES (DMC)	6	30
Total		2760	11850
Criminal Case			
8	MNT 125	1265	3795
9	CRIMINAL MISC. (CRM)	41	82
Total		1306	3877
Grand Total		4066	15727